

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2616**

**TO BE ANSWERED ON THE 11<sup>TH</sup> AUGUST, 2021/ 20 SRAVANA, 1943 (SAKA)  
ISSUES RELATING TO SECTION 188 OF THE CrPC AS WELL AS CYBER  
SECURITY**

**2616. PROF. MANOJ KUMAR JHA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of requests for sanction of prosecution received by the Ministry under section 188 of the Code of Criminal Procedure, 1973 since 2016;**
- (b) the total number of these requests for sanction of prosecution allowed by the Ministry under section 188 of the CrPC, 1973 since 2016;**
- (c) the total number of FIRs filed for the offence of cyber terrorism under section 66F of the Information Technology Act, 2000 and their state-wise distribution since 2016; and**
- (d) the total number of cases arising from these FIRs in which convictions have been obtained under section 66F of the IT Act, 2000, State-wise since 2016?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) & (b): A total of 195 cases have been received for sanction for prosecution under section 188 of the Code of Criminal Procedure, 1973 since 2016 and in 129 cases sanction for prosecution has been granted during the period.**

**(c) & (d): The National Crime Record Bureau (NCRB) is the nodal agency which compiles the data on crimes including cyber terrorism as reported to it by States and Union Territories and publishes the same in its annual**

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**publication 'Crime in India'. The published reports are available till the year 2019. The State-wise details of number of cases registered and persons convicted for the offence of cyber terrorism under section 66F of the Information Technology Act, 2000 since 2016 is at Annexure.**

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State/UT-wise Cases Registered (CR) and Persons Convicted (PCV) under Section 66F of IT Act

SL	State/UT	2016		2017		2018		2019	
		CR	PCV	CR	PCV	CR	PCV	CR	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	4	0	8	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	5	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	1	0
11	Jharkhand	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	2	0
13	Kerala	1	0	1	0	1	0	1	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0
15	Maharashtra	1	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	1	0
22	Rajasthan	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	1	0	11	0	4	0
25	Telangana	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0
27	Uttar Pradesh	7	0	1	0	1	0	3	0
28	Uttarakhand	0	0	0	0	0	0	0	0
29	West Bengal	3	0	1	0	0	0	0	0
30	A&N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
	<b>TOTAL</b>	<b>12</b>	<b>0</b>	<b>13</b>	<b>0</b>	<b>21</b>	<b>0</b>	<b>12</b>	<b>0</b>